GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA STARRED QUESTION NO. 142 TO BE ANSWERED ON 12/12/2025

CONSTRUCTION OF ROADS UNDER PMGSY-IV IN HIMACHAL PRADESH

142 Dr. Sikander Kumar:

Will the Minister of Rural Development be pleased to state:

- (a) whether Government has given approval for construction of rural roads under Pradhan Mantri Gram Sadak Yojana-IV (PMGSY-IV) to the State of Himachal Pradesh, if so, the details thereof:
- (b) the details of district-wise allocation of funds and road projects under Pradhan Mantri Gram Sadak Yojana-IV to the State;
- (c) whether Government is using any digital technologies to monitor the progress of road projects, if so, the details thereof; and
- (d) the initiatives taken by Government to improve connectivity and access to essential services like healthcare and education in rural areas across the country?

ANSWER OF RURAL DEVELO

MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Rajya Sabha Starred Question No. 142 for 12.12.2025 regarding "CONSTRUCTION OF ROADS UNDER PMGSY-IV IN HIMACHAL PRADESH".

(a): The Government of India has launched Pradhan Mantri Gram Sadak Yojana-IV (PMGSY-IV) on September 11, 2024, to provide all-weather road connectivity to 25,000 unconnected habitations of designated population size (500+ in plain areas, 250+ in North-Eastern States, Hill States/UTs & special category areas and 100+ in LWE-affected districts) which have become eligible as per the 2011 census. Details are laid in the extant guidelines of PMGS-IV which is available on the programme website and may be accessed at "https://pmgsy.nic.in/sites/default/files/document_nrida/PMGSY-IV_Final_Guidelines.pdf".

A fresh survey was carried out by all the implementing States/UTs including the State of Himachal Pradesh using "Gram Sadak Survey" App to identify the eligible habitations for PMGSY-IV. State of Himachal Pradesh has conducted survey of 1945 eligible habitations, which are to be scrutinized through technical wing of the Ministry viz. National Rural Infrastructure Development Agency (NRIDA) and after scrutiny road proposals will be considered by the Ministry as per the programme guidelines. Sanctioning of the projects is based on the number of proposals received from States/UTs.

Under PMGSY-IV, currently a proposal of 294 roads having length of 1,538 km which would be connecting 429 habitations, with estimated cost of Rs. 2,247.24 crore are under consideration in this Ministry.

(b): Under PMGSY-IV, proposals are being submitted by the States/UTs. The current proposal for the State of Himachal Pradesh includes 294 roads under consideration by the Ministry, as detailed in the table below (as received from the State):

S. No.	District	No. of proposals	Length (In Km)	Estimated cost including State Share (Rs. in crore)
1	Bilaspur	4	18.21	29.37
2	Chamba	65	326.64	551.23
3	Hamirpur	2	7.143	10.39
4	Kangra	12	28.48	46.80
5	Kinnaur	8	63.97	94.22
6	Kullu	65	404.22	557.08
7	Lahaul & Spiti	2	29.645	63.82
8	Mandi	23	114.37	127.21
9	Shimla	97	473.515	660.17
10	Siramur	11	58.07	85.56
11	Solan	3	8.695	12.75
12	Una	2	5.1	8.65
Total		294	1,538.06	2,247.24

Under PMGSY, central share of funds is released to the States/UTs as a unit. Further allocation of funds to districts is the responsibility of the concerned State Governments. In CFY 2025-26, Mother Sanction of Rs. 550.0 crore has been issued to the State and State has utilized Rs. 360.01 crore from the Mother Sanction till date.

- (c): Under PMGSY, a comprehensive digital ecosystem is in place to ensure real-time tracking, transparency, and accountability in programme implementation. These digital interventions have strengthened transparency, improved monitoring efficiency, and enhanced timely decision-making in execution of road projects. The major systems are as under:
 - 1. Online Management, Monitoring and Accounting System (OMMAS): A national web-based platform used for monitoring physical and financial progress of rural road projects. It captures all details from sanction, tendering, execution, payments, completion till their maintenance activities in a structured manner.
 - 2. **Project Monitoring Information System (PMIS):** A project-management module that enables activity-wise planning, milestone tracking through Gantt charts, and early identification of delays for timely corrective action.
 - 3. **Mobile-Based Quality Monitoring Applications:** Digital inspection applications for National and State Quality Monitors are used to record on-site observations with photographs, location coordinates, and automated reporting features.
 - 4. **e-MARG (Maintenance and Reporting System):** A digital platform for monitoring post-construction maintenance, contractor performance, and defect liability compliance.
 - 5. **Data Analytics and Public Dashboards:** Key indicators on progress, quality, and financial performance are published through dashboards, allowing transparent public oversight.

Apart from the above, the progress of implementation of works sanctioned under PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/Empowered Committee Meetings with the States and Monthly Review Meetings through Video Conference. At the District level, the District Development Coordination and Monitoring Committee (DISHA) headed by a Member of Parliament (Lok Sabha) monitors the implementation of various schemes of the Government of India, including PMGSY. In addition to this, special review meetings/monthly review meetings are also held by the Secretary/Additional Secretary/Joint Secretary, Ministry of Rural Development, with the Chief Secretaries/Principal Secretaries of the States/UTs.

(d): The PMGSY was launched in year 2000, as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations for uplifting the socio-economic conditions of the rural population. Under PMGSY I, eligible unconnected habitations were taken up for providing connectivity through all-weather roads. Further, PMGSY II was introduced to focus on upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs across the country. PMGSY-III focuses on consolidation of the existing rural road network by upgrading 1,25,000 km of identified Through Routes and Major Rural

Links that provide connectivity to Gramin Agricultural Markets, Higher Secondary Schools, and healthcare facilities.

As on date, more than 1.63 lakh habitations have been provided all-weather road connectivity under the programme since inception. This has ensured that more than 99.7 % of eligible habitations as per Census 2001 have been covered. Under various verticals of PMGSY, a total 8,29,197 km of roads has been sanctioned out of which 7,86,841 km length has been constructed across the nation. Under PMGSY III, a total of 15,968 roads of 1,22,391 km length and 3,212 bridges have been sanctioned out of which 12,459 roads of 1,01,770 km length and 1,569 bridges have been completed.
